2. Asansol-Durgapur-Raniganj area is very fast growing. But the subscribers are facing hardship in the absence of an Integrated Telephone Exchange. Such Exchange should be set up there to cover the entire area from Barakar/Chittaranjan to Ganagarh and neighbouring Adra. Bankura should be brought under this Integrated Exchange.

Rusiness of the House

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk, Delhi): Mr. Deputy Speaker, I request that the following two items be included in the next week business:

- Need to amend certain clauses of Delhi Rent Control Act to remove lacunal, therein.
- Need to allot plot at commercial rate on noprofit-no-loss basis to the chemical godowns in old Delhi and to allow their head quarters to function from their existing premises.

DR. SATYANARAYAN JATIA (Ujjain): Mr. Deputy Speaker, I request that the following items be included in the next weeks business:

- Need to withdraw the increase effected in the electricity rates in Madhya Pradesh and to rectify the anomalous situation of demand and supply of electricity.
- Need to pay Rs. 2 lakh as compensation to next of kin of persons killed in the accidents in Ujjain and Hardwar and to make adequate security arrangements for the pilgrims.

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore). Hon. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda.

- To review and revitalise the National Malaria Eradication Programme for effective control of Malaria spread and to route out malaria epidemic in the country.
- To draw up an effective programme to control sea erosion by providing breakwater walls and sea erosion protection walls along the Eastern and Western coasts of the country.

MR. DEPUTY-SPEAKER : Dr. Ramesh Chand Tomar - Absent.

SHRI ANIL BASU (Arambagh) Mr Deputy Speaker. Sir, I request that the following may be included in the next week's agenda:

Telephone installed at the various village panchayats in Arambagh, West Bengal are not functioning and no service and maintenance have been undertaken by the Telecom. Department to make the telephones working.

SHRI HARADHAN ROY (Asansol) : Mr. Deputy Speaker, Sir. I request that the following may be included

in the next week's agenda:

- Situation arising out of fire, gas and subsidence which are taking place in and around Asansol-Raniganj coal mines. Immediate remedial measures should be taken to protect the lives and property.
- LPG consumers of West Bengal are facing hardship to get connection as well as to replace their cylinders. There is urgent need for setting up of more LPG bottling plants and appoint more dealers.

14.161/2 hrs.

ELECTIONS TO COMMITTEES

(i) Spices Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): I beg to move

"That in pursuance of Section 3 (4) (b) of the Spices Board Act. 1986, read with rules 4 (1) (b) and 5 (1) of the Spices Board Rules. 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Spices Board, subject to other provisions of the said Act and the Rules made thereunder."

MR. DEPUTY-SPEAKER: The question is

"That in pursuance of Section 3 (3) (b) of the Spices Board Act. 1986, read with rules 4 (1) (b) and 5 (1) of the Spices Board Rules. 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Spices Board, subject to other provisions of the said Act and the Rules made thereunder."

The motion was adopted

14.17 hrs.

(ii) Rubber Board

(English)

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLA RAMAIAH): I beg to move:

"That in pursuance of sub-section (3) (e) of